

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:578
ANSWERED ON:24.07.2003
GENERATION OF POWER TO MEET INCREASING DEMAND
VSM (RETD.) COL. CHOUDHARY

Will the Minister of POWER be pleased to state:

- (a) whether the Government are aware that an agreement was signed on June 30, 1984 with Himachal Pradesh Government for equity participation of Rajasthan to the extent of 75% with sharing of benefits to the extent of 63% (after allowing 12% free power to HP) in Kol Dam Project;
- (b) if so, whether the Government of Rajasthan had also paid Rs.1.60 crores to HPSEB during 1982-94 on ad hoc basis towards its contribution in this project;
- (c) if so, whether the Union Government have received any request from the Government of Rajasthan requesting maximum share of electricity generated from this project be given to Rajasthan keeping in view the provision kept in PPA; and
- (d) if so, the time by which the Government's approval is likely to be accorded?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : Yes, Sir.

(c) & (d) : In the absence of a firm commitment from the Government of Rajasthan regarding the fund allocations for the Koldam Hydro Electric Power Project (HEPP) during 7th and 8th Plans the Government of Himachal Pradesh decided to entrust the project to NTPC for execution in the Central Sector. Rajasthan has a share in the allocation of power from the project in accordance with the prevailing guidelines.